

**steps to reduce consumption of petrol and petroleum products by Central and State Governments**

@2581. SHRI J. P. JAVALI:

SHRI MURLIDHAR

CHANDRAKANT BHANDARE:

SHRI MAHENDRA PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided to enforce a 20 per cent reduction in the consumption of petrol and petroleum products by Central and State Governments and also by the public sector undertakings;

(b) if so, what steps have been taken to give effect to this proposal; and

(c) what steps have been taken to rationalise the use of Government vehicles by the staff attached to Ministers in the Central and State Governments?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Instructions have been issued that all Central Government Departments and Public Sector Undertakings from 1990-91 should reduce their consumption of petrol and diesel by 20 per cent over the consumption during the year 1989-90. These Departments/Public Sector Undertakings have been advised to evolve suitable modalities to monitor the compliance of these instructions. State Governments have also been advised to take appropriate steps for reducing petrol consumption.

(c) The staff car rules specify the types of journeys for which staff cars can be used by the staff attached to the Ministers in the Central Government. Recently instructions have also

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been issued that the consumption of petrol in the cars used by the Ministers and their personal staff should be reduced by 20 per cent over the consumption during 1989-90.

**Removal of disparity between Central Secretariat services and Ex-Cadre Ministerial assistants**

@@2582. SHRI SOM PAL; Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Pay scales of Assistants of Central Secretariat Services and Grade 'C' Stenographers of Central Secretariat Stenographers Sendees have recently been revised from Rs. 1400-2600 to 1640-2900;

(b) whether Government are considering the revision of Pay scales of Ex-Cadre non-Ministerial Assistants working in the scale of Rs. 1400-2300 in different Ministries and its attached offices;

(c) if not, what are the reasons therefor; and

(d) what action Government are contemplating to remove the disparity in the Pay scales of CSS and Ex-Cadre non-Ministerial Assistants?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI); (a) Yes, Sir.

(b) No, Sir.

(c) and (d) Even before revision of scale of pay of Assistants (CSS), the pay scales of these two categories were not identical as these categories were not considered comparable by the Fourth Central Pay Commission. No action is, therefore, being contemplated in this regard.

@@ Previously Unstarred Question 1596 transferred from the 21st August 1990.